

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 104**  
**(CAA)-57(PB)/2018**

**IN THE MATTER OF:**

Akai Consumer Electronics India Ltd. & Ors.

.... Petitioner/Applicant

**Order Under Section 230/232**

**Order delivered on 15.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Rishu Kant Sharma, Advocate.  
For the IT Department : Mr Puneet Rai Senior Standing Counsel and  
Ms Adeeba Mujahid Junior Standing Counsel

**ORDER**

List the matter for further consideration on 26.08.2021.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**